

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

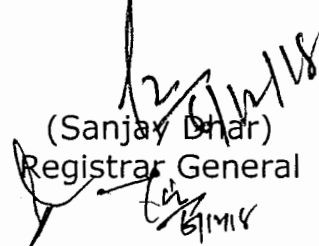
## ORDER

No. 1118 Dated : 07/12/2018

Subject: - Jammu and Kashmir High Court Staff Revises Pay, Rules 2018 (SWP No. 917/2009 and SWP No. 484/2010 titled Budh Singh & Ors. V/s State and Ors.)

Sanction is hereby accorded to the grant of 2 ½ (two and a half days) salary as monthly allowances with effect from 29-08-2008 in terms of Jammu and Kashmir High Court Staff (Revised Pay) Rules, 2018 in favour of the Chauffeurs, Drivers-I and Drivers-II of the High Court of Jammu and Kashmir.

By order.

  
(Sanjay Dhar)  
Registrar General

No: 46535-42/ACB Dated 07/12/2018

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K, Jammu ... for information of Her Ladyship.
2. Secretary to Hon'ble Mr. Justice \_\_\_\_\_ ...for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Jammu
4. Registrar Judicial, High Court Wing, Jammu/Srinagar
5. Registrar Rules, High Court of Registrar Judicial, High Court of J&K, Jammu
6. Central Project Coordinator, e-Courts, for uploading the same on the official website.
7. Chief Accounts Officer, High Court Main Wing, Jammu
8. Accounts Officer, High Court Wing, Jammu /Srinagar .....for information and necessary action

  
Registrar General